

ITEM NO.7

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No.1925/2020 in C.A. No. 10930/2018

CITIZENS FOR GREEN DOON & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 6097/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 77695/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 49078/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 23499/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 12037/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 6100/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 102644/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 12036/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

MA 2180/2020 in C.A. No. 10930/2018 (XVII)

(IA No. 123676/2020 - MODIFICATION OF COURT ORDER)

Date : 09-11-2021 These applications were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s)

MA 1925

By Courts Motion

Mr. Colin Gonsalves, Sr. Adv.  
Mr. Siddharth Seem, Adv.  
Mr. Satya Mitra, AOR

Mr. Pukhrambam Ramesh Kumar, AOR

Ms. Tanima Kishore, AOR

For Respondent(s)

MA 2180

Mr. K.K. Venugopal, AG  
Mr. Tushar Mehta, SG  
Ms. Aishwarya Bhati, Adv.  
Mr. Gurmeet Singh Makker, AOR  
Ms. Swati Ghildiyal, Adv.  
Mr. Ankur Talwar, Adv.  
Mr. Anmol Chandan, Adv.

**Ms. Chinmayee Chandra, Adv.**  
**Mr. Rajesh Ranjan, Adv.**

**Ms. Vanshaja Shukla, AOR**  
**Mr. Sajal Singhai, Adv.**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Heard in part.
- 2 List the Miscellaneous Applications tomorrow (10 November 2021) as part-heard matter on the top of the Board.

**(SANJAY KUMAR-I)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**COURT MASTER**